

# LEGISLATIVE ASSEMBLY OF GOA

The Goa Appropriation Bill, 1994

(Bill No. 8 of 1994)

(To be introduced in the Legislative Assembly of Goa)

GOA LEGISLATURE DEPARTMENT ASSEMBLY HALL, PANAJI MAY, 1994

### THE GOA APPROPRIATION BILL, 1994

(Bill No. 8 of 1994)

#### A

# Salar, BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Goa for the services and purposes of the financial year 1994-95.

BE it enacted by the Legislative Assembly of Goa in the Forty-fifth Year of the Republic of India as follows:—

- 1. Short title. This Act may be called the Goa Appropriation Act, 1994.
- 2. Issue of Rs. 7,83,28,41,000 out of the Consolidated Fund of the State of Goa for the financial year 1994-95. From and out of the Consolidated Fund of the State of Goa there may be paid and applied sums not exceeding those specified in column 5 of the Schedule, amounting in the aggregate to the sum of seven hundred eighty three crores twenty eight lakhs and forty one thousand rupees towards defraying the several charges which will arise for payment during the financial year 1994-95 in respect of the services and purposes specified in column 2 of the Schedule.
- 3. Appropriation. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Goa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

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#### THE SCHEDULE

# (See Sections 2 & 3)

	Sums not exceeding			
No. of Demand Services and purposes	Voted by Assembly	Charged on the Consoli- dated Fund of the State of Goa	Total	
2	444 Leon <b>3</b> 4	eracif editor	<b>5</b>	
		(Rs. in thousands)		
1. State Legislature	60,00	6,00	66,00	
- Governor (Appropriation)	ingsmins <del>al</del>	53,00	53,00	
2. Council of Ministers	50,00		50,00	
3. Administration of Justice	1,84,00	oj v la <del>i de</del> ilea-	1,84,00	
4. Elections	1,78,00		1,78,00	
5. Land Revenue	1,08,00		1,08,00	
6. Stamps and Registration	43,00		43,00	
7. State Excise	95,00	no projective in	95,00	
8. Sales Tax	85,00		85,00	
9. Taxes on Vehicles	34,00		34,00	
10. Other Taxes and Duties	14,00		14,00	
11 Secretariat	3,25,00		3,25,00	
— Interest Payments (Appropriation	garan karan 1881 day 1881 bilang	78,67,00	78,67,00	
Public Service Commission (Appropriation)	produce the contract of the contract of	29,00	-29,00	
12. District Administration	3,10,00	· · · · · · · · · · · ·	3,10,00	
13. Treasury and Accounts Administ	tra- 1,91,00	·	1,91,00	
14 Police	13,36,00	<u> </u>	13,36,00	
15. Jails	65,00		65,00	
16. Supplies and Disposals	1,00	<b>,</b>	1,00	
17. Stationery and Printing	1,40,00	_	1,40,00	
18. Public Works	22,01,20	) (1 ) (1 ) (1 ) (1 ) (1 ) (1 ) (1 ) (1	22,01,20	
19. Other Administrative Services	2,26,00		2,26,00	
20. Pension	13,00,00		13,00,00	
21. Miscellaneous General Services	10,00,00		10,00,00	
22. General Education	88,12,46		88,12,46	
23. Technical Education	11,49,14		11,49,14	

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	en de la companya de La companya de la co	and the second of the second s	(Rs. in thouse	Andrews Comment
24.	Sports and Youth Services	3,17,50 massail in massaic	20,00	3,37,50
25.	Art and Culture	3,92,08		3,92,08
26	Medical and Public Health	42,84,62	8,00	42,92,6
27.	Family Welfare	1,23,00		1,23,0
<b>2</b> 8.	Water Supply and Sanitation	40,85,00	eren er en er en en eren er en en er e	40,85,0
29.	Housing	3,47,10	talian fanda jilot (1861) ku	3,47,1
30.	Urban Development	4,40,00	weighted blook etc	4,40,0
31.	Information and Publicity	94,00	nungi ( <u>a</u> t tan 1)	94,0
32.	Welfare of Scheduled Castes, Scheduled Tribas and Office Rolls	and the second s	gering March Matabathan Heliopolish tru-lassasienti	
	duled Tribes and Other Backward Classes	77,35	e terrementa de la participa de la composição de la compo	77,5
.33.	Labour and Employment	4,47,86	rantera et la partera di massi Timo di la casa	4,47,8
34.	Social Security and Welfare	6,69,12		6,69,1
35.	Nutrition	1,18,50	nga <b>nga</b> ndan paga	1,18,
<b>36.</b> 、	Relief on account of Natural Cala-	and the second s	( () 10 년 - 교육(전 10년() (1942년 ) - 10 년 1842년 ) 교육(1944년 )	. Wasaya ili sala Salah Jaja
1931 TA	mities	1,06,10		1,06,
37.	Agriculture	7,03,37		7,03,
38.	Soil and Water Conservation	87,50		87,5
39.	Animal Husbandry	4,14,85	mendy animag	4,14,8
40.	Dairy Development	36,00		36,0
<b>.41.</b> -	Fisheries	3,12,16	<i>७०६मुक्त</i> र्जन	3,12,
42.	Forestry and Wild Life	4,35,90	and the same of the same	4,35,
43.	Food, Storage and Warehousing	38,46,00	r oppol <u>in</u> e i	38,46,
44.	Agricultural Research and Education	72,00		72,
45.	Cooperation	1,85,00	<del>-</del>	1,85,
46.	Marketing and Quality Control	22,50		22,
47.	Rural Employment	1,91,50		1,91,
48.	Community Development and Pan- chayats	2 56 00		9 50
49.		3,56,00 2,12,00		3,56, 2,12,
50.	Major and Medium Irrigation	32,22,00	45,00	
51.	Minor Irrigation	5,42,00	40,00	32,67,
52.	Command Area Development	2,68,00	<del></del> '	5,42,
		y .	-	2,68,
<b>5</b> 3.	Flood Control and Drainage	43,00		43,

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A CONTRACTOR OF THE CONTRACTOR	en de la proposició de la constante de la cons	en de la companya de La companya de la co	(Rs. in thous	ands)
24. Sports and Youth Serv	ices	3,17,50	20,00	3,37,50
25. Art and Culture	valor Válkateri (***)	3 <b>,92,</b> 08	unio de estiguario. Como de 12	3,92,08
26. Medical and Public He	alth	42,84,62	8,00	42,92,62
27. Family Welfare .		1,23,00		1,23,00
28. Water Supply and San	itation	40,85,00	£	40,85,00
29. Housing		3,47,10	and the house of the second of	3,47,10
30. Urban Development .	••••••••••••••••••••••••••••••••••••••	4,40,00	. Respublication in the second contraction of the second contraction o	4,40,00
31. Information and Pub	licity	94,00		94,00
32. Welfare of Scheduled	Castes, Sche-	nak a na na haifa ka sa		
duled Tribes and Ot Classes		77,35	Harricold to Locusty	77,3
33. Labour and Employm	ent	4,47,86	Aborton de <mark>Ma</mark> ablin de 	4,47,86
34. Social Security and We				Agent of Dept. 1 at 1987
35. Nutrition		6,69,12	Districtive and the feat	6,69,12
	Notural Cala	1,18,50	ergela u <del>naldegadu</del> e	1,18,5
36. Relief on account of mities	Natural Cala-	1,06,10	The transport of an	1,06,1
37. Agriculture		7,03,37		7,03,3
38. Soil and Water Conse	rvation	87,50		87,5
39. Animal Husbandry		4,14,85		4,14,8
40. Dairy Development	B.42,22,6	36,00		36,0
41. Fisheries		3,12,16	क्षत्र <del>सम्बद्धाः विकासी ।</del>	3,12,1
42. Forestry and Wild Lif		4,35,90	estante de la companya della company	4,35,9
43. Food, Storage and W	the same and the same and	38,46,00	nan iki sebbat, <u>Bi</u> nan 🗐	38,46,0
44. Agricultural Research	. —	그 기가 되었다.		72,0
45. Cooperation		1,85,00		1,85,0
46. Marketing and Quali	ty Control	22,50		22,5
47. Rural Employment		. 1,91,50	·	1,91,5
48. Community Developm	nent and Pan		The second secon	2,02,0
charrata	itent and ran-	. 3,56,00	<del>-</del>	3,56,0
49. Special Area Program	nme	. 2,12,00	i e e e	2,12,0
50. Major and Medium In	rigation	. 32,22,00	45,00	32,67,0
51. Minor Irrigation	••••	. 5,42,00	· · · · · · · · · · · · · · · · · · ·	5,42,0
52. Command Area Deve	elopment	2,68,00	· . —	2,68,0
53. Flood Control and D		. 43,00		43,0
K4 Vincense	,,,,	. 1,14,56,68		1,14,56,6

2,730 2,73,7

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A CONTRACTOR OF THE CONTRACTOR	nessasti.	(Rs. in tho	usands)
5. Non-Conventional Sources of Energy	37,50	soan 👊 won	37,50
6. Village and Small Industries	5,33,07		5,33,07
7. Industries	2,22,00	rangan dan kalangan dan dan dan dan dan dan dan dan dan d	<b>2,22,</b> 00
8. Mining	24,00		24,00
9. Ports and Lighthouses	88,00		88,00
0. Roads and Bridges	28,50,00		28,50,00
1, Road Transport	1,15,00	i proposition in the second	1,15,00
2. Inland Water Transport	5,71,00		5,71,00
3. Other Scientific Research	60,00		60,00
4. Ecology and Environment	20,00	[14] 12[4] . 20 (12] 보고 15 (2] 15 (12] - <del>14</del> (12) 15	20,00
5. Tourism	3,45,00	2,00	3,47,00
6. Census, Surveys and Statistics	1,08,00	and the second s	1,08,00
7. Civil Supplies	39,00	viladika (Öʻ	المراقع المراور والمراور والمراور والمراور والمراور والمراور
8. Other General Economic Services	22,00	William A. Freeze Rose	22,00
- Public Debt (Appropriation)	_	1,30,63,35	1,30,63,35
9. Loans and Advances to State Government Servants, etc	3,84,00		3,84,00
GRAND TOTAL	5,72,35,06	2,10,93,35	7,83,28,41
Revenue	4,09,59,82	79,55,00	4,89,14,8
Capital, Public Debt and Loans and Advances	1,62,75,24	1,31,38,35	2,94,13,5
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### Financial Memorandum

Provision is made in the Bill to appropriate for the services and purposes expressed in the Schedule during the financial year 1994-95 a sum of Rs. 7,83,28,41,000. This amount consists of Rs. 4,89,14,82,000 on Revenue Account and Rs. 2,94,13,59,000 on Capital Account including Public Debt and Loans and Advances.

## Statement of Objects and Reasons

The Budget for the year 1994-95 was presented to the Legislative Assembly on 9th March, 1994. The Demands for Grants have since been discussed and voted by the Assembly. This Appropriation Bill is, therefore, introduced in accordance with the provisions of article 204 of the Constitution, to provide for the appropriation out of the Consolidated Fund of the State of Goa of the moneys required for the services during the financial year 1994-95.

The Governor has, in pursuance of clauses (1) and (3) of article 207 of the Constitution, recommended to the Legislative Assembly, the introduction and consideration of the Bill.

Panaji, May, 1994. Dr. WILFRED D'SOUZA
Chief Minister